

NAME OF THE CORPORATE DEBTOR : UNIMAC PLASTIC TECHNOLOGY PRIVATE LIMITED

LIST OF CREDITORS AS ON : 02.10.2023


DATE OF COMMENCEMENT OF CIRP 31.08.2023

LIST OF SECURED FINANCIAL (OTHER THAN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS)

SL. NO.	NAME OF CREDITOR	IDENTIFICATION NO.	DETAILS OF CLAIMS RECEIVED		DETAILS OF CLAIM ADMITTED					AMOUNT IN RS.				REMARKS IF ANY	
			DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY	% OF VOTING SHARE IN COC	AMOUNT OF CONTINGENT CLAIM	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET OFF	AMOUNT OF CLAIM NOT ACCEPTED		AMOUNT OF CLAIM UNDER VERIFICATION
1	BANK OF INDIA	1	25.09.2023	5,15,92,854.30	5,02,89,992.01	SECURED FINANCIAL CREDITOR u/s.53(1)(b)(ii) of IBC, 2016	5,02,89,992.01	0	NO	100.00%	0	0	0	0	NIL
					13,02,862.29	u/s.53(1)( e ) (ii) of IBC, 2016	NIL								Realised part
				<b>TOTAL</b>	<b>51592854</b>										

DETAILS OF SECURITY INTEREST

a)Hypothecation of all tangible movable assets being stock belonging to the CD including raw materials, semi finished and finished items available at 3 plants at No.45/3 Chekkadi Street, Kundrathur Main Road, Kovur, Porur 600128 and 2nd Plant at Sathya Nagar, Kovur, Chennai 600128 and 3rd Plant at 1-196 Chekkadi Street, Kundrathur Main Road, Kovur Porur 600128. Stock statement as at 31.01.21 submitted for Rs.3,74,37,449.50
b)All P & Machinery(unencumbered) situated at the 3 plants
c)All the present and future book debts, outstandings, money receivables, claims, bills which are now due and owing or which any time hereafter during the continuance of the security become due and owing to the CD in the course of its business by any person, firm, company or body corporate or by the CEntal, STate Govt or any other authority whatsoever.
d) Vehicle Hyundai Elantra Car 1.6SXT bearing registration NO.TN22 CL8001, Engine NO.D4FBDU317839 and Chasis No. MALDH41UMDM016465
e) Star home loan and top up star loan - Asset realised and unrecovered amount admitted u/s.53(1)( e ) (ii) of IBC, 2016

  
**CS SATHYADEVA**  
 COMPANY SECRETARY AND INSOLVENCY PROFESSIONAL  
 C.P.No. 2307 / IBI/PA-02/IN-NS0071/2017-18/10205  
 U.D.No. 2307 / IBI/PA-02/IN-NS0071/2017-18/10205  
 U.D.No. 2307 / IBI/PA-02/IN-NS0071/2017-18/10205  
 23, LAKE AREA, 3rd CROSS STREET  
 NUNGAMBAKKAM, CHENNAI-600 034.